

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1961  
TO BE ANSWERED ON 07.08.2023**

**Operationalization of coal mines**

**1961. DR. PRASHANTA NANDA:**

Will the Minister of *COAL* be pleased to state:

- (a) the details of commercial coal mines auctions since 2017 and revenue generated from such auctions, State-wise and location wise;
- (b) whether all auction mines are struggling to start operation;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the average duration of operationalization of coal mines after commercial auctions?

**ANSWER**

**MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)**

(a) Ministry of Coal has been conducting commercial auction of coal blocks since launch of Commercial Auction scheme by Hon'ble Prime Minister in June, 2020. Till date 86 coal mines have been successfully auctioned under commercial coal mine auctions. Details of revenue generated, state-wise from such auctions, till date, is as below:

<b>State wise, revenue generated from Upfront and Monthly Payment from mines auctioned for commercial purpose (in Rs Crores)</b>			
<b>State</b>	<b>Revenue in 2020-21</b>	<b>Revenue in 2021-22</b>	<b>Revenue in 2022-23</b>
Chhattisgarh	28.786	14.93	481.542
Jharkhand	35.341	2.255	38.244
Madhya Pradesh	0	225.371	20.391
Maharashtra	0	52.964	8.993
Odisha	38.764	125	109.302
West Bengal	0	0	18.6
Assam	0	0	0.185
<b>Total</b>	<b>102.891</b>	<b>420.52</b>	<b>677.257</b>

(b) & (c) Total 99 coal mines have been auctioned by Ministry of Coal for captive end uses and commercial mining since 2017. It is incorrect to say all mines are struggling to start operation. Due to proactive and coordinated approach of Ministry of Coal and with support of State Governments, 55 mines have got mine operation permission.

(d) As per Coal Mines/ Block Development and Production Agreement of commercial coal mines auctions executed between Nominated Authority, Ministry of Coal and Successful Bidders, Schedule II coal mines have been granted 9 months from the date of Vesting Order to operationalize coal blocks. Mines other than Schedule-II mines have been granted 51 months for fully explored coal mines and 66 months for partially explored coal mines. However, some of the commercial mines have become operational even before the scheduled time.

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